

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 162 of 2020 (SZ)

In The Matter Of

Tribunal on its own motion - SUO MOTU
Based on the News item in India Today Web Portal
Dated 21.08.2020, "several hospitalised after ammonia gas
Leakage at dairy unit in Andhra Pradesh's Chittoor"

...Applicant(s)

Vs.

1. Union of India, Ministry of Environment,
Forest and Climate Change,
Rep. by its Secretary,
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi - 110 003.
2. The Chief Secretary to Government of Andhra Pradesh,
1st Block, 1st Floor, Interim Government Complex,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
3. Special Chief Secretary of Andhra Pradesh,
Department of Environment,
Forest, Science and Technology,
4th Block, Ground Floor, Room No:268,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
4. Special Chief Secretary of Andhra Pradesh,
Department of Industries and Commerce,
2nd Block, Ground Floor, Room No:102,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
5. Principal Secretary of Andhra Pradesh,
Department of Labour, Factories,
Boilers & Insurance Medical Services,
5th Block, Ground Floor, Room No:159,
A.P Secretariat Office, Velagapudi,
Guntur, Andhra Pradesh – 522237.
6. The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi-110032
7. The Chairman,
Andhra Pradesh Pollution Control Board,
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet Vijayawada – 520 010.
8. The District Collector,
Chittoor District,
District Collector Office,
Collectorate, Chittoor,
Andhra Pradesh - 517002.

9. Hatsun Agro Products Limited,
Rep. by its Managing Director,
Sy.No 821 & 882, M. Bandapalli Village,
Putalapattu Mandal, Chittoor,
Andhra Pradesh - 517 124.

...Respondent(s)

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Dated at Chennai on this day of February, 2021

COUNSEL FOR 9th Respondent

File No.DY.CIF/961/2020-JA(B)-CTTR

OFFICE OF THE DEPUTY CHIEF INSPECTOR OF FACTORIES: CHITTOOR.

R.No.99256/2020/Special,

Dated: 25-08-2020.

INSPECTION ORDER OR NOTICE

Factories Act, 1948 and A.P. Factories Rules, 1950 and
The Government Notification Issued Thereon.

Sir,

Upon a recent inspection of your factory on 20-08-2020 and on 21-08-2020 by the Deputy Chief Inspector of Factories, Chittoor. It was found to the extent indicated below that certain provision of the Act and Rules were not being carried out.

The orders below are issued, without prejudice to any action that this office may take for Non-compliance with provisions of the Act and Rules there under.

Yours faithfully,

Signed by M Sivakumar
Date: 25-08-2020 16:30:38
Reason: Approved

**Deputy Chief Inspector
Of Factories, Chittoor.**

To

- 1) Sri D. Sathyanarayan, Occupier,
S/o Sri Dorairaj,
- 2) Sri M. Baskaran, Manager,
S/o Sri Murugesan,
M/s. Hatsun Agro Products Limited,
M. Bandapalli / Chinna Bandapalli (Vg),
Puthalapattu (M),
Chittoor Dist - 517641.

1. Section 7-A read with Section 87 and Rule 97 and Schedule XV(Para 5, 12,13,15& 23)read with Section 87 and Rule 95 Schedule XX:-

- 1) Failed to follow the Pre Start-up safety procedure while charging newly erected Ammonia receiver and its pipe line.
- 2) Failed to isolate the area and not to allow the workers while charging the new Receiver and pipeline charging with ammonia.
- 3) Failed to provide sensors with alarm to alert the workers about leakage of Ammonia.
- 4) Failed to ensure that the working area is free from ammonia post repairs of ammonia leakage arresting.

(Contd...2nd Page)

File No.DY.CIF/961/2020-JA(B)-CTTR

-2-

Due to the above on 20-8-2020 at about 6 p.m and again at 6.45 p.m in 2nd shift the following 14 female contract workers who were working in Milk and Curd packing hall inhaled the ammonia due to leak of ammonia from pipeline and entered into atmosphere in working hall due to which they became sick and hospitalized.

S.no	Name	Designation	Age	Resident of Village
1.	K. Ammulu	Contract - Packing worker	35	M.Bandapalli
2.	Thenmai	Contract - Packing worker	24	Chinnkalagivi
3.	Kanniyakumari	Contract - Packing worker	35	M.Banadapalli
4.	Amrutha	Contract - Packing worker	25	Bodireddy kandinga
5.	T.R.Reka	Contract - Packing worker	30	Bandapalli
6.	Valliyamal	Contract - Packing worker	42	Chinnakalakiri
7.	Vasanthi	Contract - Packing worker	34	Bandapalli
8.	Manjula	Contract - Packing worker	48	Chinnakalikiri
9.	Vijaya P.	Contract - Packing worker	44	Chinna Bandapalli
10.	Vijaya M.	Contract - Packing worker	38	Pethabandri Pali
11.	Visala	Contract - Packing worker	37	Chinna Kalagiri
12.	Muthama	Contract - Packing worker	48	Chinna Kaligiri
13.	Malathi	Contract - Packing worker	40	Chinna Kaligiri
14.	Vinu	Contract - Security worker	35	Vavilthota

This is highly irregular.

File No.DY.CIF/961/2020-JA(B)-CTTR

GOVERNMENT OF ANDHRA PRADESH
 FACTORIES DEPARTMENT

From
 Sri M.V. Sivakumar Reddy, B.E. (Mech.),
 Deputy Chief Inspector of Factories,
 Chittoor.

Office Address:-
 # A2, 1st Floor, Sudha Complex,
 2nd Road, Industrial Estate,
 CHITTOOR - 517 001.

To
 1) Sri D. Sathyanarayan, Occupier,
 S/o Sri Dorairaj,
 2) Sri M. Baskaran, Manager,
 S/o Sri Murugesan,
 M/s. Hatsun Agro Products Limited,
 M. Bandapalli / Chinna Bandapalli (Vg),
 Puthalapattu (M),
 Chittoor Dist - 517 124.

No.A/ 961 /2020, dated: 25-08-2020.

Sir,

Sub: Factories Act, 1948 and A.P. Factories Rules, 1950 - Non-compliance of certain provisions of Act and Rules of "M/s. Hatsun Agro Products Limited," M. Bandapalli / Chinna Bandapalli (Vg), Puthalapattu (M), Chittoor Dist - Show Cause Notice - Issued.

Ref: Inspection Order No.R.99256/2020/Special, dated: 25-08-2020.

Please show cause in writing within a week of receipt of this notice, why prosecution should not be taken against you for non-compliance of the provisions of the above Act and Rules, as detailed in the Inspection Order cited above.

Encls:

Above referenced
 Inspection Order.

Yours faithfully,

Signed by M Sivakumar
 Date: 25-08-2020 16:27:13
 Reason: Approved

Deputy chief Inspector
 of Factories, Chittoor.

File No.DY.CIF/961/2020-JA(B)-CTTR

GOVERNMENT OF ANDHRA PRADESH
FACTORIES DEPARTMENT

From
Sri M.V. Sivakumar Reddy, B.E. (Mech.),
Deputy Chief Inspector of Factories,
Chittoor.

Office Address:-
A2, 1st Floor, Sudha Complex,
2nd Road, Industrial Estate,
CHITTOOR – 517 001.

To
1) Sri D. Sathyanarayan, Occupier,
S/o Sri Dorairaj,
✓ Sri M. Baskaran, Manager,
S/o Sri Murugesan,
M/s. Hatsun Agro Products Limited,
M. Bandapalli / Chinna Bandapalli (Vg),
Puthalapattu (M),
Chittoor Dist – 517 124.

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Sub: Factories Act, 1948 and A.P. Factories Rules, 1950 – Non-compliance of certain provisions of Act and Rules of "M/s. Hatsun Agro Products Limited," M. Bandapalli / Chinna Bandapalli (Vg), Puthalapattu (M), Chittoor Dist – Show Cause Notice – Issued.

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Encls:
Above referenced
Inspection Order.

Yours faithfully,

Signed by M Sivakumar
Date: 25-08-2020 16:27:13
Reason: Approved

Deputy chief Inspector
of Factories,Chittoor.

HAP

Hatsun Agro Product Ltd.
 Registered Office:
 Domaine, Door No: 1/20A,
 Rajiv Gandhi Salai (OMR),
 Karapakkam, Chennai - 97, India.
 P: +91 44 2450 1622
 F: +91 44 2450 1422
 E: info@hap.in | www.hap.in
 CIN: L15499TN1986PLC012747

To,

21/10/2020

Sri. M.V. Sivakumar Reddy
 Deputy Chief Inspector of factories
 #A2.1st Floor, Sudha Complex,
 2nd Road, Industrial Estate
 Chittoor-517 001.

Sir,

Sub: Reply for the Showcause notice issued:

Ref: 1. Inspection Order No.R.99256/2020/Special, dated 25.08.2020
 2. Hatsun Agro Product Ltd, Puthalapattu, Chittoor Dt.

With reference to the above subject, we hereby replying for your show cause notice issued to us on 25.08.2020 for Non compliances of the provisions of the Factories Act, 1948.

S.no	Conditions	Compliance
1	Failed to follow the pre start-up safety procedure while charging newly created ammonia receiver and its pipe line	Work Permit system followed at all level during the Work taken for Ammonia receiver. Hence complied
2	Failed to isolate the area and not to allow the workers while charging the receiver and pipeline charging with ammonia	Work Permit system followed at all level during the Work taken for Ammonia receiver. Risk assessment is conducted on potential hazard and recommendation with PPE will be provided. Hence complied
3	Failed to provide sensors with alarm to alert the workers about leakage of ammonia	After inspection we provided Ammonia sensors with alarm at Receiver and accumulators followed with Water screen arrangements linked with fire hydrant system. Hence complied
4	Failed to ensure that the working area is free from ammonia post repairs of ammonia leakage arresting	After inspection Ammonia sensors with alarm provided at working location. Work area is ventilated adequately by providing additional exhaust units. Portable Ammonia detector is used to ensure the location is free from ammonia

And also the effected female workers who worked taken to the Hospital for First Aid treatment and they were normal and got discharged.

Workers Hospital discharge details and compensation paid details enclosed in the annexure for your reference.

So, please arrange to do the needful to close the above Show cause notice.

For Hatsun Agro Product Limited

Authorized Signatory

Received
 P. Praveen
 O/o. Deputy Chief Inspector of Factories
 and
 O/o. Inspector of Factories, Chittoor

HATSUN AGRO PRODUCT LTD, CHITTOOR

CHITTOOR PLANT - CASUAL LABOURS DETAILS

SNO	NAME	WORK AREA	AGE	ADDRESS-1	ADDRESS-2	PHONE	CONTRACT NAME	EXGRATIA+LUMP SUM	REMARKS	Date of Admission	Date of Discharge
1	Thermai	Milk Packing	24	Chinnakalagiri	Penuru	6302405744	EN ENTERPRISES	400000	Admitted @ Tirupathi VMMS	21.08.2020	22.08.2020
2	K.Ammulu	Curd Packing	35	M.bandhapalli	Puthalapattu	9000928300	RECRUIT INDIA	400000	Admitted @ Tirupathi VMMS	21.08.2020	22.08.2020
3	Kanniyakumari	Curd Packing	35	M. Bandhapalli	Puthalapattu	9398263610	RECRUIT INDIA	400000	Admitted @ Tirupathi VMMS	21.08.2020	22.08.2020
4	T.R. Reka	Milk Packing	30	Bandhapalli	Puthalapattu	7993498751	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
5	Narajula	Milk Packing	48	Chinnakalagiri	Penumuru	6300356861	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
6	Vijaya P	Curd Packing	44	China Bandhapalli	Penumuru	6300356861	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
7	Malathi	Milk Packing	40	Chinnakalagiri	Penumuru	8106867197	EN ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
8	Visala	Curd Packing	37	China kalagiri	Penumuru	9052448034	RECRUIT INDIA	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
9	Muthama	Curd Packing	48	chinnakalagiri	Penumuru	6328258990	RECRUIT INDIA	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
10	Venu	Security	35	Chinnabandhapalli Vavil Thota	Puthalapattu	8985707147	SIS SECURITY SERVICE	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
11	Ameutha	Packing	25	sodireddy kanadriga	China kalagiri Puthalapattu	9885013343	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
12	Valliyama	Curd Packing	42	Chinnakalagiri	Penumuru	9985664347	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	25.08.2020
13	vasanthi	Curd Packing	34	Bandapalli	Puthalapattu	9676318115	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
14	Vijaya M	Milk Packing	38	Pethabandri Palle	Bandhapalli Puthalapattu	8722443216	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	21.08.2020	24.08.2020
								3400000			





TIRUMALA TIRUPATI DEVASTHANAMS,
SRI VENKATESWARA INSTITUTE OF MEDICAL SCIENCES, TIRUPATI.



CASE SUMMARY & DISCHARGE RECORD

Name	S. Thermaaj	Age	24	Sex	F	Marital Status		Hospital Number	11 C3087
Service		Ward		Bed		MRD No.		Religion	
Include Details of.						Admitted On.	21/8/2020	Discharged On	29/8/2020

- Presenting Symptoms
- Physical Findings
- Clinical Impression
- Investigations
- Treatment
- Operative Findings
- Biopsy Report
- Course in Hospital
- Including Post-Operative
- Family Planning Action
- Condition at Discharge
- Recommendations

hyp 24/F with no comorbidities

Plp: Alleged history of exposure to Ammonia while working

Complaints: Headache
Burning eyes
Breathing difficulty

Condition at admission:-

patient is c/c

PR - 72/min

BT - 120/80 mmHg

SpO2 - 100% RA

RR - 19/min

CVS - S2+ RS - BAE+ CNS - NO FND, P/A - soft

Course in the hospital

patient was admitted for the above mentioned complaints routine investigations were sent & was found to be normal patient was treated with antibiotics, PPI, nebulisations patient is now symptomatically better & hence being discharged in haemodynamically stable state

CASE SUMMARY & DISCHARGE RECORD

For a copy of the official S.V.I.M.S. Guide please write to the Public Relations Officer

8

FOLLOW-UP CLINIC

Date	Notes	Signature
------	-------	-----------

Conditions at discharge

PR - 82/6

SpO₂ - 99% RA

BP - 130/80 mmHg

Adm

- ① T. Ceftaxime 200mg 1-1 x
- ② T. PANAP 400mg 1-1
- ③ Dyr. TUSQ-D 2 top sus
- ④ T. Dole 400mg 1 sus

Wahid
med JR
62867

Note:- It is suggested that notes on follow-up of hospitalized patients be recorded on this form in addition to or in place of notes etc., on the Out-patient Record. If further treatment is indicated as an ambulatory patient, then Out-patient Record should be used.

MR—Other Side: CASE SUMMARY & DISCHARGE RECORD

FOLLOW-UP CLINIC



TIRUMALA TIRUPATI DEVASTHANAMS,
 SRI VENKATESWARA INSTITUTE OF MEDICAL SCIENCES, TIRUPATI.
 CASE SUMMARY & DISCHARGE RECORD



Name	K. AMMULU	Age	37	Sex	F	Marital Status		Hospital Number	1163089
Service		Ward		Bed		MRD No.		Religion	
Include Details of.				Admitted On	21/8/2020	Discharged On		29/8/2020	

- Presenting Symptoms
- Physical Findings
- Clinical Impression
- Investigations
- Treatment
- Operative Findings
- Biopsy Report
- Course in Hospital
- Including Post-Operative
- Family Planning Action
- Condition at Discharge
- Recommendations

Imp: 37/F with no co-morbidities

P/p: Alleged to have exposed to Ammonia while working in Matsuri milk factory on 21/8/20

Chief complaints :- Burning of eyes
 Breathing Difficulty
 headache & vomiting

Condition at the time of admission :-

patient is c/c
 PR - 98/min
 RR - 130/80 mmHg
 SpO₂ - 100% on O₂ @ 5L/min, 99% ↓ RA

CVS - S, S₂ +, RS - BAE+, RVUBS, P/A - Soft, CNS - No FND

Course in the hospital :-

patient was admitted in the hospital for the above complaints. routine investigations was sent & was found to be normal. She was treated with antibiotics, nebulizations, steroids. Now the patient is symptomatically better & hence being discharged with a hemodynamically stable state.

CASE SUMMARY & DISCHARGE RECORD

For a copy of the official S.V.I.M.S. Guide please write to the Public Relations Officer

FOLLOW-UP CLINIC

Date	Notes	Signature
------	-------	-----------

Condition at discharge

probed in etc.

PK -

BP - 135/70 mmHg

SpO₂ -

K.K. - 18

CNS - S, E +

RS - BAE +

CNS - No FNDP

Pl/A - S, JH

Adv

Note:- It is suggested that notes on follow-up of hospitalized patients be recorded on this form in addition to or in place of notes etc., on the Out-patient Record. If further treatment is indicated as an ambulatory patient, then Out-patient Record should be used.

MR—Other Side: **CASE SUMMARY & DISCHARGE RECORD**

FOLLOW-UP CLINIC



TIRUMALA TIRUPATI DEVASTHANAMS,
SRI VENKATESWARA INSTITUTE OF MEDICAL SCIENCES, TIRUPATI.



CASE SUMMARY & DISCHARGE RECORD

Name	C. Kanya Kumari	Age	32	Sex	F	Marital Status		Hospital Number	1163088	
Service		Ward		Bed		MRD No.		Religion		
Include Details of.				Admitted On		21.8.20.....		Discharged On		22/8/2020

- Presenting Symptoms
- Physical Findings
- Clinical Impression
- Investigations
- Treatment
- Operative Findings
- Biopsy Report
- Course in Hospital
- Including Post-Operative
- Family Planning Action
- Condition at Discharge
- Recommendations

Imp: A 32 yr female with NO Comorbidities
PIP: Alleged to history of exposure to ammonia while working in Habson mil factory, Bandapalli, putalapattu, CTR dist at about 6pm 20/8/2020

Chief complaint: - Clo Burning eyes

Clo Breathing difficulty present
 Clo headache & Vomiting present
Condition at Admission: -

PR - 100, BP - 120/70, SpO₂ - 98% on 5L O₂ PVS: S₁S₂(?)
 Rs - clear.

Course in the hospital: -
 patient was admitted in the hospital for the above complain
 Routine Investigations was sent & was found to be
 normal she was treated with antibiotics, Nibulisation
 Steroids. Now the pt is Symptomatically better and
 hence being discharged in a Symptomatically state
 safe.

CASE SUMMARY & DISCHARGE RECORD

For a copy of the official S.V.I.M.S. Guide please write to the Public Relations Officer

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FOLLOW-UP CLINIC

Date	Notes	Signature
------	-------	-----------

Condition at discharge

pt is c/c

PR : 85 bpm.

Bp : 110/70 mm Hg

SpO₂ : 100% ↓ RA

RR : 18 cpm

CVS : S₁S₂ ⊕

RS : BLAE ⊕

CNS : NO focal neurological deficit

PA : soft

Note:- It is suggested that notes on follow-up of hospitalized patients be recorded on this form in addition to or in place of notes etc., on the Out-patient Record. If further treatment is indicated as an ambulatory patient, then Out-patient Record should be used.

MR—Other Side: CASE SUMMARY & DISCHARGE RECORD

FOLLOW-UP CLINIC



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMSR
THE APOLLO MEDICAL COLLEGE - CHITTOOR



DISCHARGE SUMMARY

Name T. A. Rekha Age 26 Sex F
Address Banda palli, mutumbetu
UHID No. _____ IP No. 202009211
Date of Admission 21/09/2020 Date of Discharge 24/09/2020
Doctor _____ Department FMW
Diagnosis: Ammonium poisoning Procedure Medical management

Presenting Complaints: Accidental ingestion of Ammonium inhalation
poisoning at around 10:30 am on 21/09/2020
pt r/o throat irritation

Discussion: No r/o headache
No r/o hypotension
No loss of consciousness

CVS
RS
and } abd

- Pr given
- 1) IV fluids
 - 2) IV paracetamol
 - 3) O₂ inhalation
 - 4) antibiotics

Discharge Advice: as pt is symptomatically better advise review after 2 wks

Diet: regular diet

Medication: Amoxicillin 500mg tid
Mefenolol 500mg tid
Syr Succinate 5ml tid
T paracetamol tid

Signature

17
14



A.P. VAIDYA VIDYALAYA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIIMS
THE APOLLO MEDICAL COLLEGE - CHITTOOR

DISCHARGE SUMMARY

Name: S. Mandulamma Age: 49 Sex: F
 Address: Chinakakurthi, Chumuru
 UHID No. _____ IP No. 20200215
 Date of Admission: 21/08/2020 Date of Discharge: 24/08/2020
 Doctor: _____ Department: EMU
 Diagnosis: Ammonium poisoning Procedure: Medical management

Presenting Complaints: Accidental ingestion of Ammonium inhalation poisoning.
at around 10:30pm on 20/08/2020
→ pt c/o throat irritation.

Discussion: No H/O headache
No H/O breathlessness
No loss of consciousness

CVS } px give
 CNS } WAD → pt has been treated & antibiotic, O₂, iv fluids.
 P-S }
 abd }

vitals: pulse 80 b/min
R-P 120/80 mmHg

Discharge Advice: P/E after 2 wks in EMU OPD

Diet: regular diet

Medication: → Amoxicillin 500mg bid,
→ paracetamol
→ BC bid


Signature



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMS
THE APOLLO MEDICAL COLLEGE - CHITTOOR



DISCHARGE SUMMARY

Name M. V. Vajra Age 30 Sex F
 Address Kadaganti palu, M. Pandu pati
 UHID No. _____ IP No. 202009219
 Date of Admission 21/08/2020 Date of Discharge 24/08/2020
 Doctor _____ Department FMW
 Diagnosis: Ammonium poisoning Procedure Medical Management

Presenting Complaints: Accidental ingestion of Ammonium inhalation poisoning at around 10:30pm on 20/08/2020
→ pt c/o throat irritation.

Discussion: No H/O headache
No H/O breathlessness
No loss of consciousness

VS
N=
A.S
abd } WAD P= given
pt has been treated w/ antibiotic, O₂, iv fluids
vitaly pulse 80 b/min
B.P 120/80 mmHg

Discharge Advice: pt after 2 wks in FM OPD

Diet: v-gube diet

Medication: 7 Amoxicillin 500mg t.i.d.
7 Be t.i.d.



DISCHARGE SUMMARY

Name K. Malathi Age 42 Sex F
 Address Chinna Kalikiri
 UHID No. _____ IP No. 202008212
 Date of Admission 21/08/2020 Date of Discharge 24/08/2020
 Doctor _____ Department FMW
 Diagnosis: Ammonium poisoning Procedure Medical management

Presenting Complaints: Accidental ingestion of Ammonium nitrate poisoning at around 10:30pm on 20/08/2020
→ pt c/o throat irritation

Discussion: no h/o vomiting
no h/o breathlessness
no h/o chest pain

20/08 } AD } P. 10:30
21/08 } AD } pt has been treated & antivenom given
22/08 } AD } pt has been treated & antivenom given
23/08 } AD } pt has been treated & antivenom given
24/08 } AD } pt has been treated & antivenom given
vitals pulse 80/min
BP 120/80 mmHg

Discharge Advice: pt after 24hrs is 1 M opo

Diet: regular diet

Medication: Amoxicillin 500mg TDS for 5 days
150 mg

Signature



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMS
THE APOLLO MEDICAL COLLEGE - CHITTOOR

DISCHARGE SUMMARY

Name N. Vishala Age 34 Sex F
 Address c/o Govardharajulu, chinnu Kalika, chittoor
 UHID No. _____ IP No 203002217
 Date of Admission 21/08/20 Date of Discharge 25/08/20
 Doctor Dr. Ramana prasad Department Inner
 Diagnosis Ammonium Inhalational poisoning Procedure conservative

Presenting Complaints: accidental Ammonium Inhalational poisoning at around

10:30 PM on 20/08/20.

- > c/o headache (+)
- > c/o body pain (+)
- Discussion: -> gastric irritation (+)

Not a H/O TBOM/HTL/alkua/TB/epilepsy.
O/E patient is conscious, oriented

- PR - 76 BPM
- BP - 110/70 mmHg
- CR - SS (+)
- RS - B/L CR (+)

Hb = 13 g/dl
COBC = 9.80 cells
platelets = 210,000
RAS = 11.2 mg/dl
crea = 0.7 mg/dl
cratnia = 0.5 mg/dl

Treatment given

- 1) Sy. OCCADROD 1cc IV 1-1-1
- 2) Sy. PANTOP 40mg IV 1-0-0 (A/F)
- 3) Sy. THIN 1gm IV 1-0-1
- 4) Sy. EMER 4mg IV SOS
- 5) Sy. USIX 20mg IV 1-0-0
- 6) Sy. PCT 200 mg IV SOS 1-0-1
- 7) TAB VIT C strong. 0-1-0
- 8) B. Inhalation. SOS

Advice

- 1) TAB. Amoxicillin. strong 1-0-1
 - 2) TAB. PANTOP 40mg 1-0-0 (A/F)
 - 3) Sy. OCCADROD 1cc 1-1-1
- Review after doctor to opp-10

Signature

A.P. VARDYA VIHARIANA PARESHIAD
DISTRICT HEALTH QUARTERS, HOSPITAL & AID
THE APOLLO MEDICAL COLLEGE - CHITTOOR

DISCHARGE SUMMARY

Name: [Handwritten Name]
Address: [Handwritten Address]
UHD No: [Handwritten Number]
Date of Admission: [Handwritten Date]
Doctor: [Handwritten Name]
Diagnosis: [Handwritten Diagnosis]

Presenting Complaints:

[Handwritten text describing symptoms]

c/o headache
c/o - chest pain

Discussion: [Handwritten notes]
No [Handwritten notes]
No [Handwritten notes]

[Handwritten notes]

PR - 80/50
BP - 110/70 mm Hg
CVC - SSG
A3 - B/C VAS

Treatment given

- 1) Inf. DECADRON 100 IV 1-1
- 2) Inf. TAXAM 1gm IV 1-1
- 3) Inf. EMESET 10mg IV SOS
- 4) Inf. PANTOP 40mg 1-0-0
- 5) Inf. EMIX 200mg IV 1-0-0
- 6) TAB per 500mg 1-0-1
- 7) 2 Salbutamol SOS

- 1) TAB. Amoxicillin 500mg 1-0-1
 - 2) TAB. PANTOP 40mg 1-0-0
 - 3) SPT. SUCRALFATE 500 1-0-1
- Review after 2 weeks to opd

Signature [Handwritten Signature]



DISCHARGE SUMMARY

Name C. Venu Age 35 Sex F
 Address Chinna Raudu palu, Varithola
 UHID No. _____ IP No. 202008213
 Date of Admission 21/08/2020 Date of Discharge 24/08/2020
 Doctor _____ Department FMW
 Diagnosis: Ammonium poisoning Procedure Medical management

Presenting Complaints: Accidental ingestion of Ammonium inhalation poisoning at around 10:30pm on 20/08/2020
 → pt clo throat irritator

Discussion: no H/O headache
no H/O breathlessness
no loss of consciousness

CVS }
 RES }
 GI } Abd
 abd }

- Rx given
- 1) IV fluids 2000
 - 2) IV pan 400 1-0-0
 - 3) O₂ inhalation
 - 4) antibiotics

Discharge Advice: as pt is symptomatically better - advice review after 2 wks

Diet: regular diet

Medication: Amoxycillin 500mg t.i.d., T. Metrogyl 400mg b.i.d.
Syr Sucralfate 500 1-1-1, T. pan 400 1-0-0


Signature



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMS
THE APOLLO MEDICAL COLLEGE - CHITTOOR



DISCHARGE SUMMARY

Name: K. Amrutha Age: 24 Sex: F
Address: Bodi Reddy Kadige chhina Kadikur
UHID No: _____ IP No: 2020082110
Date of Admission: 21/08/2020 Date of Discharge: 24/08/20
Doctor: _____ Department: FMW
Diagnosis: Ammonium poisoning Procedure: Medical management

Presenting Complaints: Accidental ingestion of Ammonium inhibition poisoning.
at around 10:30pm on 20/08/2020
→ pt c/o throat irritation.

no H/O headache

Discussion:

no H/O breathlessness

no loss of consciousness

CNS
CNS
NS
abd } NAD

Rx given:

- 1) INJ Decadron 1cc IV TID
- 2) INJ pantop 40mg IV TID
- 3) INJ Emaset 1mg IV SOS
- 4) INJ Taxim 1gnc IV BID
- 5) O₂ inhalation
- 6) IV fluids

Discharge Advice:

ME after 2 weeks in FMW

Diet:

Regular diet

Medication:

T Amoxicillin 500mg TID, Syp. Sucralfate 5ml TID

T. on her T. on her

Signature



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMSR
THE APOLLO MEDICAL COLLEGE - CHITTOOR

DISCHARGE SUMMARY

Name S. Vellemma Age 44 Sex F
 Address w/o S Nagaraju, Pchumuk
 UHID No _____ IP No 202008214
 Date of Admission 20/8/2020 Date of Discharge 25/08/20
 Doctor _____ Department GM
 Diagnosis Ammonium poisoning Procedure _____

Presenting Complaints: Accidental ingestion of Ammonium poisoning
at around 10:30pm on 20/8/2020

Discussion: → No H/o throat irritation
No H/o headache
No H/o breathlessness
No H/o loss of consciousness

Vitals P-R: 60 B/M

D.P - 110/70mmHg

Px give: antibiotics, oral intake, steroids
antiemetics & IV fluids

→ Discharge vitals: Pulse 74 bpm BP 120/70 SpO2 - 96

Discharge Advice: RTD after 2wks

Diet: regular diet

Medication: T. Paracetamol 1-0-0 T. Azithromycin 1000 1-0-0
T. BC - 1-0-1, T

Signature

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APJ VAIDYA VIGNANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMS
THE APOLLO MEDICAL COLLEGE - CHITTOOR

DISCHARGE SUMMARY

Name T. vasanthi Age 84 Sex F
 Address Banda pali, Murkambattu
 UHID No. _____ IP No. 2020082074
 Date of Admission 20/08/2020 Date of Discharge 24/08/2020
 Doctor _____ Department FMW
 Diagnosis Ammonium poisoning Procedure Medical management

Presenting Complaints: Accidental ingestion of Ammonium sulphate
powder at around 10:30 am on 20/08/2020
pt also showed irritative
nausea, vomiting
mouth health
 Discussion: ...

10/1
10/2
10/3
10/4
10/5
10/6
10/7
10/8
10/9
10/10
10/11
10/12

- Page 2
- 1) Low Breeding to 10/11
 - 2) Low feeding 10/12
 - 3) No fever 10/13
 - 4) No Tachycardia 10/14
 - 5) No irritative
 - 6) No Anuria

Discharge Advice: pt after 24hrs in home
 Diet: regular diet
 Medication: ...

Signature



A.P. VAIDYA VIDHANA PARISHAD
DISTRICT HEAD QUARTERS HOSPITAL & AIMSR
THE APOLLO MEDICAL COLLEGE - CHITTOOR



DISCHARGE SUMMARY

Name P. Vidya Age 40 Sex F
 Address W/o Mallamal, Petumuri
 UHID No _____ IP No 202008216
 Date of Admission 21/08/2020 Date of Discharge 25/08/20
 Doctor _____ Department FMW
 Diagnosis Ammonium poisoning Procedure Medical management

Presenting Complaints: Accidental ingestion of Ammonium poisoning
at around 10:30pm on 20/8/2020

→ No v/o throat irritation

Discussion: No v/o headache
No v/o breathlessness
No v/o loss of consciousness

Vitals PR & BP

DR - 110/70mmHg PR given antibiotics, oral intake, steroids
antispasmodics, E. IV fluids

Discharge vitals Pulse 74/bk BP 120/70 SpO2 - 96

Discharge Advice: PR after 2 wks

Diet: regular diet

Medication: T. Pan Long 1000 Clarithromycin 1000
T. BC - 1000

Signature

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CHITTOOR PLANT - CASUAL LABOURS DETAILS								
SNO	NAME	WORK AREA	AGE	CONTRACT NAME	EXGRATIA+LUMPSUM	REMARKS	Date of Admission	Date of Discharge
1	Thenmai	Milk Packing	24	EN ENTERPRISES	400000	Admitted @ Tirupathi VIMS	8/21/2020	8/22/2020
2	K.Ammulu	Curd Packing	35	RECRUIT INDIA	400000	Admitted @ Tirupathi VIMS	8/21/2020	8/22/2020
3	Kanniyakumari	Curd Packing	35	RECRUIT INDIA	400000	Admitted @ Tirupathi VIMS	8/21/2020	8/22/2020
4	T.R. Reka	Milk Packing	30	EN ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
5	Manjula	Milk Packing	48	EN ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
6	Vijaya P	Curd Packing	44	EN ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/25/2020
7	Malathi	Milk Packing	40	EN ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
8	Visala	Curd Packing	37	RECRUIT INDIA	200000	Admitted @ Chittoor GH	8/21/2020	8/25/2020
9	Muthama	Curd Packing	48	RECRUIT INDIA	200000	Admitted @ Chittoor GH	8/21/2020	8/25/2020
10	Vinu	Security	35	SIS SECURITY SERVICE	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
11	Amrutha	Packing	25	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
12	Vallyyimal	Curd Packing	42	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/25/2020
13	vasanthi	Curd Packing	34	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
14	Vijaya M	Milk Packing	38	SRIU ENTERPRISES	200000	Admitted @ Chittoor GH	8/21/2020	8/24/2020
					3400000			

HATSUN AGRO PRODUCT LTD -CHITTOOR

Details of Ammonia systems			
S.no	Description	Before Incident	After Incident
1	Ammonia Receiver	Manual water spraying system was available	1. Automatic water sprinkler system provided through fire hydrant line. 2. Ammonia gas detecting sensor with alarm provided- 1 no 3. Water sprinkler system will be operated automatically by sensing the gas through a gas detector.
2	Ammonia compressor hall		Ammonia detecting sensor - 1 no with alarm provided at ammonia compressor area
3	Cold room Ammonia Accumulator area		Ammonia detecting sensor - 2 nos with alarm provided at top of cold room near accumulator. Automatic Forced ventilation provided in that area

AMMONIA DETECTING SENSOR DETAILS						
S.No	Description	Model No	Range	Qty	Alarm setting	Location
1	Ammonia detecting sensor	GT-2500 FLP	0 TO 100 PPM	1	25ppm	Ammonia receiver
2	Ammonia detecting sensor	GT-2500 FLP	0 TO 100 PPM	1	25ppm	Ammonia compressor area
3	Ammonia detecting sensor	MC2-D-E2125-C-0-P-00	0-1000 PPM	2	25ppm	Cold room ammonia accumulator area

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AMMONIA SENSOR PO COPIES Y PHOTOS

PERFORMA SALES INVOICE

Original for Recipient

Chentech Fire and Safe (P) Limited

Head Office: No.111(3), Arcot Road, Virugambakkam, Chennai-600052. Phone:044-23642799, 42016560.
 Branch Office: No.116, PLS Nagar, Phase-1, Chinniyampalayam, Coimbatore- 641062. Mobile:9380279869.
 Email: design@chentechfire.com / project@chentechfire.com

Inv.No: Perorma Invoice
 Date: 07.10.2020
 P.O. No.
 Date:

M/s HATSUN AGRO PRODUCTS LIMITED.
 Sy.No.821 & 822, Near Railway Gate,
 M. Bandapalli Village, Putalapattu Mandal,
 Chittoore - 517124.
 Work Site : Chittoore Plant
 GST No. 37AAACH0945G1ZS
 PAN No. 33AAFFCC3765J1ZL

PAN No. AAFFCC3765

Sl.No	PARTICULARS	HSN / SAC	UNIT	QTY	RATE	AMOUNT	IGST @ 18%
	PO Ref No. 4700122076 / 16.01.2019						
	QTY AMENDMENT						
1.0	Sup Cast Iron Butterfly 150 NB bit - (PO.SI.NO.7)	8481	EA	1.00	5,150.00	5,150.00	927.00
2.0	Sup Cast Iron Butterfly 50 NB bit - (PO.SI.NO.10)	8481	EA	2.00	2,330.00	4,660.00	838.80
3.0	Sup Armonia Gas Detector with Controller - (PO.SI.NO.58)	90271	EA	1.00	1,45,000.00	1,45,000.00	26100.00
4.0	Sup 2 core x 1.5sqmm Armored Cable - (PO.SI.NO.60)	8544	M	50.00	65.00	3,250.00	585.00
5.0	Sup Hose box size 750x600x25063mmx15Mtr - (PO.SI.NO.27)	7310	EA	1.00	3,250.00	3,250.00	585.00
	PAN No. AAACH0945G			Basic Amount		1,61,310.00	
	Party's GST No.37AAACH0945G1ZS			IGST @ 18%			29035.80
				Round off (-/+)			0.20
				Net Total Amount			1,90,346.00

Rs:One Lakh Ninety Thousand Three Hundred Forty Six Only

Customer Sign & Seal

Verified by
 T. GURUPRASATH
 09.10.2020
 11.50
 IN

 CHENTECH FIRE AND SAFE (P) LIMITED
 Chennai
 600092

REDMI NOTE 5 PRO
 12.5MP CAMERA

HAP

HATSUN AGRO PRODUCT LIMITED
 Domain: 1/20A, Rajiv Gandhi Sala (OMR), Chennai, Karapakkam-600097, Kancheepuram

HAP CIN No : L15499TN1986PLE012787
 HAP GST No : 33AAACH0945G1Z0

PURCHASE ORDER

M/s CHENTECH FIRE AND SAFE (P) LTD(0005604153) NO 113 (3), VRUGAMBAKKAM, ARCOT ROAD CHENNAI TAMILNADU CHENNAI-600097, CHENNAI Ph: 044-23842789 GST No: 33AAFC3765J1ZL	Bank a/c No : 007705015825 Bank Name : ICICI BANK LTD IFSC : ICIC0000077	Order No : 4700122075 Version : 2 Quotation Ref : Currency : INR	Order Date : 16.01.2019 First Del. Date : 21.01.2019 Version Date : 19.12.2019 Page : 10 / 13
--	--	---	--

With reference to your quote/our previous order, we are pleased to place this order on you for the supply of the items as specified below

S.NO	MATERIAL / HSN / SAC CODE	MATERIAL DESCRIPTION	UOM	QTY	TAXABLE RATE	TAXABLE VALUE	SGST / UGST / VAT	CGST / IGST	COMP. CESS / C Duty/ ED	OTHERS	TOTAL VALUE	DELL DATE	DELIVERY QTY	DEL Lcn ¹
55	(8413)	Sup Addressable Beam (smoke) Detector (IGST 18%)	EA	1.000	29000.00	29000.00	0.00	5220.00	0.00	0.00	34220.00	27.01.20	1.000	1621
56	(8413)	Sup Addressable Manual Call Point (IGST 18%)	EA	15.000	2450.00	36750.00	0.00	6615.00	0.00	0.00	43365.00	27.01.20	15.000	1621
57	(8413)	Sup 1 km Sesion (IGST 18%)	EA	1.000	13500.00	13500.00	0.00	2430.00	0.00	0.00	15930.00	27.01.20	1.000	1621
58	(8413)	Sup Amion Gas Detector with Controller (IGST 18%)	EA	1.000	145000.00	145000.00	0.00	26100.00	0.00	0.00	171100.00	27.01.20	1.000	1621
59	(8413)	Sup Addressable Soundar with strob (IGST 18%)	EA	15.000	2650.00	39750.00	0.00	7155.00	0.00	0.00	46905.00	27.01.20	15.000	1621
60	(8413)	Sup 2 core 1.5 Sq/mm Armored Cable (IGST 18%)	M	2500.000	65.00	162500.00	0.00	29250.00	0.00	0.00	191750.00	27.01.20	2500.000	1621
61	(8413)	Sup 40NBGI Pipe cbl Frm the Priv Room to (IGST 18%)	EA	50.000	450.00	22500.00	0.00	4050.00	0.00	0.00	26550.00	27.01.20	50.000	1621

PAYMENT TERMS : 100% Again Receipt Of Material

DELIVERY : -FOR at site Chittoor

MODE OF DESPATCH :

SUPPLIER NOTE : P and F. Included in the cost. Freight. Included in the cost. Payment Terms for Supply : (i) 100% against material delivery at site within 7 working days. Warranty: 12 months from the date of installation. Penetration clause: production at the rate 0.5% of basic PQ value for every week of delay in delivery and completion

Forwarded by

For Hatsun Agro Product Limited

Authorized by

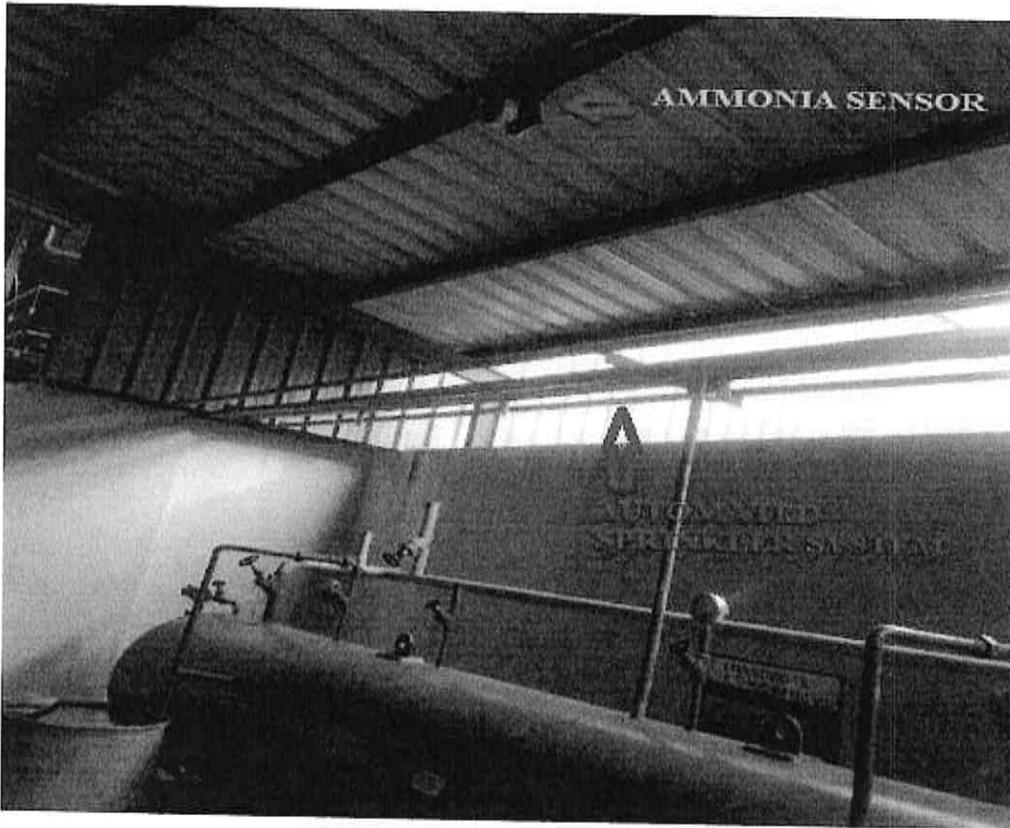
Regd Office: 1/20A, Domain: Rajiv Gandhi Sala (OMR), Karapakkam, Chennai 600097 Ph: 91-44-24501622 Fax: 91-44-24501422
 Email: info@hap.in Web: www.hap.in

DEL Lcn - Delivery and Billing Location Code. Please see overleaf for other Terms and Conditions, Delivery address's and Respective location Tax Registration Number. Please quote this Purchase Order no in all future correspondence.
 This is a Computer Generated Document Signature.

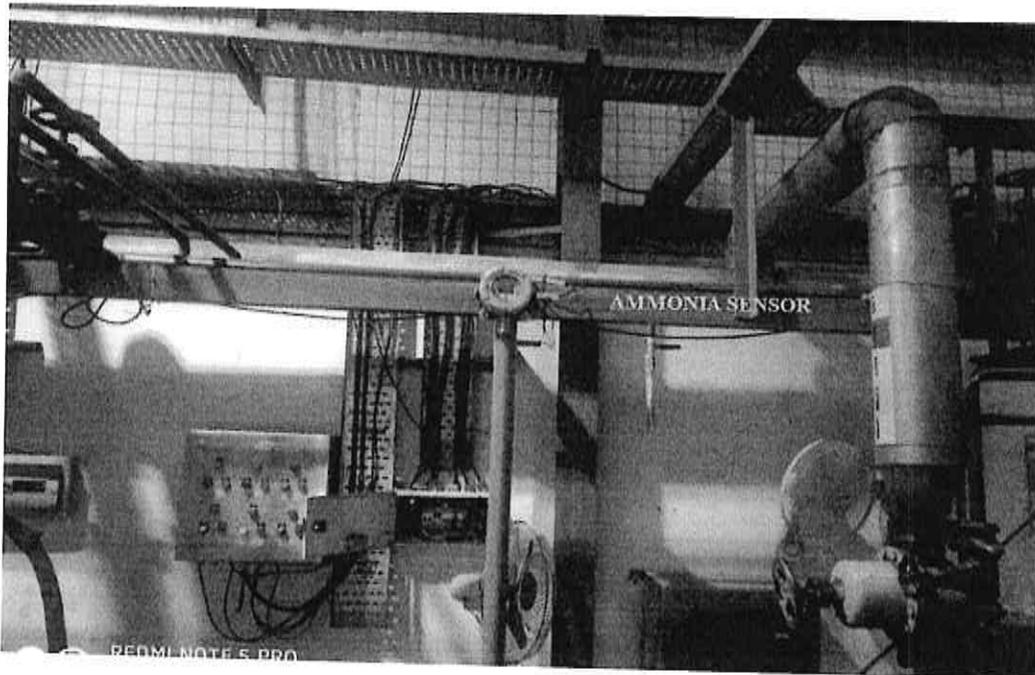
RIDI MI NOTE 5-PRO MI DUAL CAMERA

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AMMONIA SENSOR AND AUTOMATED SPRINKLER SYSTEM AT RECEIVER AREA

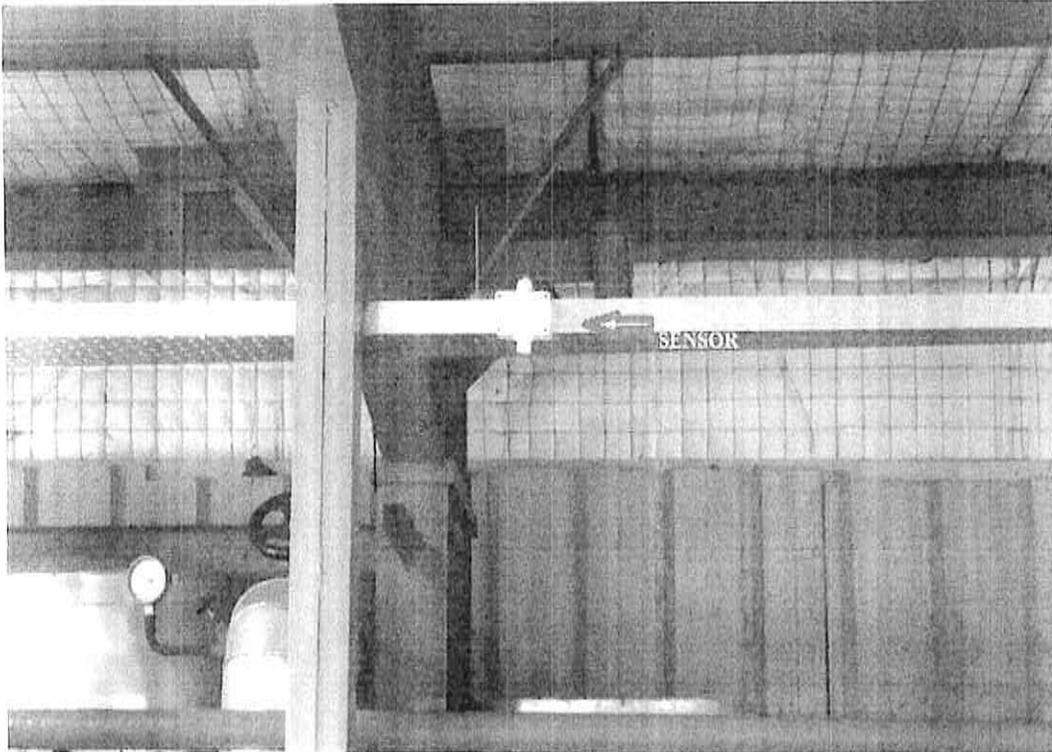


AMMONIA SENSOR AT COMPRESSOR AREA

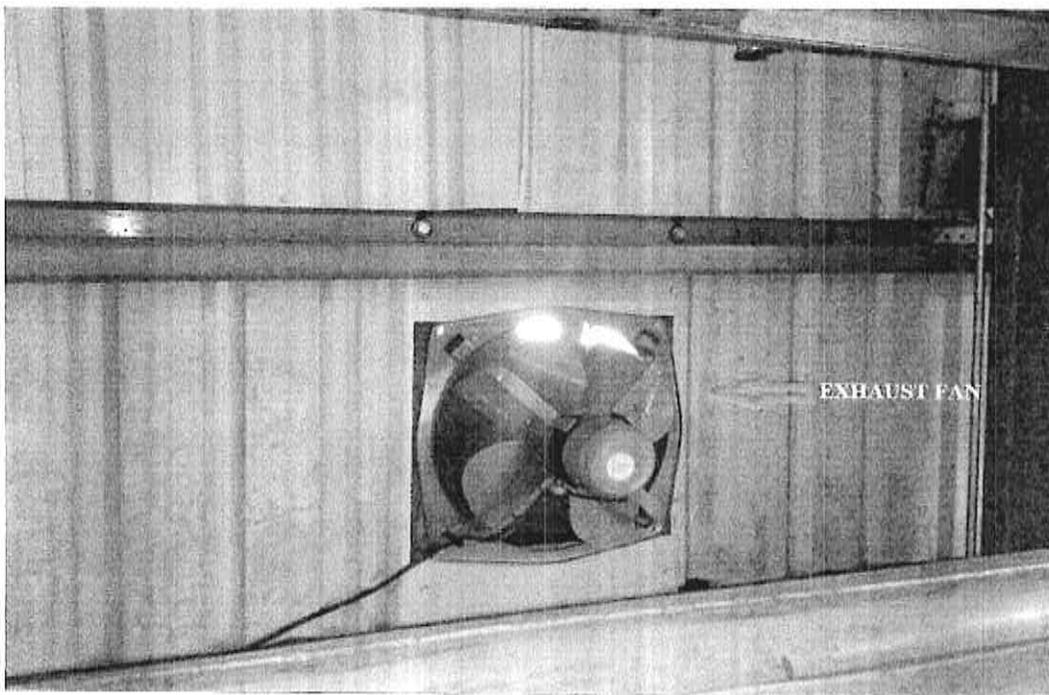


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AMMONIA SENSOR AT ACCUMULATOR AREA



EXHAUST FAN AT ACCUMULATOR AREA



HAP

HATSUN AGRO PRODUCT LTD, CHITTOOR
Permit to Work

HSE/SAF/WP/02

WP No: 1471

Date: 20-8-20 Time From: 09.00 am/pm To: 18.00 am/pm

Work Carried out By: Mech Elec Ins civil Project Boiler Utility

Contract Name: I.R. Eng. Team leader Name: Head count:

Work Spot: Refrigeration, Aircon Job Description: Welding & Cutting work

Type of Work: Temporary New Installation Routine Dismantling Other

Nature of Work: Hot Cold Height Electrical Painting Masonry Breaking Crane / Hydra

Roof Top Metal Scaffolding Aluminium Scaffolding Manual loading / unloading Ammonia handling

Cleaning Excavation Confined Space Chemical handling others:

PPEs Needed: Helmet Safety shoe Gum boot Hand gloves Safety Belt Ear plug Face shield

Mask Apron Full Suit Respirator cold Wear SCBA Others:

Safety Items needed: Fire Extinguisher Fire Blanket Welding Blanket Water Bucket First Aid Box

Safety Net Flame Back arrestor Life line Anchorage point ELCB Air Blower Drinking water

24 v lamp Competent person certificate Other

Precautions to be taken: Chemical Labelling Ventilation Tools Insulated caution Board Buddy System

Purging Lighting Barrication Electrical Isolation Medical Fitness HAP structural clearance

LOTO No. By: Oxygen level % Others:

Work area to be Free from: Flammable items Joint cables UG pipes / Cables way obstacles Loose dress

Slippery surface Revolving Parts other contractors unauthorised persons Others:

Hazards Present in the Jobs Fire Physical Chemical Fall from height Electrical Slip, Trip and fall

Noise Flying Objects Environmental Health Others:

1. Permit Issuer: I issue this permit subject to the clearance made as specified in the permit
Name: [Signature]
Dept: [Signature]
Sign: [Signature] Time: [Signature]

2. Area Clearance: Checked and ensured all the requirements as specified are implemented in the field
Name: [Signature]
Dept: [Signature]
Sign: [Signature] Time: [Signature]

3. QA clearance: Checked and ensured the precautions taken to avoid Quality issues
Name: [Signature]
Dept: [Signature]
Sign: [Signature] Time: [Signature]

4. Electrical: Checked and ensured all the requirements as specified are implemented
Power supply Given / Removed
Name: [Signature]
Sign: [Signature] Time: [Signature]

5. Work Team: I have read & Understood the permit & will carry out the precautions mentioned in the permit
Name: [Signature]
Sign: [Signature] Time: [Signature]

6. HSE officer: I have verified the Safety measures taken and P availability
Name: [Signature]
Sign: [Signature] Time: [Signature]

After Work Completion: I have checked the work spot, verified that work has been completed, Housekeeping been made and no post work hazard is there

1. Work team
Name: [Signature]
Sign: [Signature] Time: [Signature]

2. Area Clearance
Name: [Signature]
Sign: [Signature] Time: [Signature]

3. QA
Name: [Signature]
Sign: [Signature] Time: [Signature]

4. Electrical
Name: [Signature]
Sign: [Signature] Time: [Signature]

1. Permit close
Name: [Signature]
Sign: [Signature] Time: [Signature]

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Name Details	5.	10.	15.
1. <i>Flow</i>	6.	11.	16.
2. <i>Amis</i>	7.	12.	17.
3. <i>Water</i>	8.	13.	18.
4. <i>Scaffold</i>	9.	14.	19.

HAP		Risk Assessment Form				HSE/SAF/RA/01
Hazard Involved						
<input type="checkbox"/> Physical	<input type="checkbox"/> Fire	<input type="checkbox"/> Noise	<input type="checkbox"/> Electrical	<input type="checkbox"/> Slip, Trip, Fall	<input type="checkbox"/> Hot Burn	
<input type="checkbox"/> Biological	<input type="checkbox"/> Fall From Height	<input type="checkbox"/> Flying Objects	<input type="checkbox"/> Chemical	<input type="checkbox"/> Ergonomical	<input type="checkbox"/> Environmental	

Risk Level			
<input checked="" type="checkbox"/> Very High	<input type="checkbox"/> High	<input type="checkbox"/> Medium	<input type="checkbox"/> Low

Recommendation or Precaution Required	
<input type="checkbox"/> Use industrial socket plug and double insulated cables and ELCB	<input type="checkbox"/> Measure oxygen level before entering confined space, provide blower system for
<input type="checkbox"/> Working panel / Equipment should be electrically Isolated, LOTO to be made	<input type="checkbox"/> Use 24 v lamp inside the confined space, follow proper buddy system and record rest timings
<input type="checkbox"/> Mobile Aluminium Scaffold should be stable with suitable supports and firm platform	<input type="checkbox"/> ventilation Provide proper lighting and ventilation
<input type="checkbox"/> Metal scaffold should be stable with proper platform, access ladder, handrail	<input type="checkbox"/> Gas cylinders should have proper colour code, trolley, cap and Full / Empty markings
<input type="checkbox"/> Use rigid lifeline for hooking the safety harness	<input type="checkbox"/> Chemical cans should be properly labelled & tightly lided
<input checked="" type="checkbox"/> Use certified, good condition, dual hook full body Safety Harness and should be hooked to a rigid support	<input type="checkbox"/> Flame back arrester should be provided for gas cutting operation
<input type="checkbox"/> Maintain good Housekeeping in during the work and after completion of the work	<input type="checkbox"/> Portable power tools should be in sound condition with proper guards, Dead man switch
<input type="checkbox"/> Hard Barricade should be done in the work area	<input type="checkbox"/> Provide proper earthing, no joint / damaged cables
<input type="checkbox"/> All lifting tools and tackels, Crane, Hydra, slings, shackles etc should have valid competent person certificate	<input type="checkbox"/> Ensure no underground cables, pipelines during excavation work
<input type="checkbox"/> Proper Signal man should be available during crane / Hydra operation	<input type="checkbox"/> valid driving license, Reverse horn, RC, insurance for vehicles used
<input type="checkbox"/> No unauthorised person should be allowed	<input type="checkbox"/> Keep proper clearance from other contractor
<input type="checkbox"/> Fire Prone materials should be at least 10 M away from the work area	<input type="checkbox"/> HAP Monitoring person should be present at the work spot only
<input type="checkbox"/> collect all welding end rods in metal box	<input type="checkbox"/> Contract Supervisor should be available at work place
<input type="checkbox"/> Only limited no of persons should be allowed to work on the top of the puf panel (based on stability of PUF)	<input type="checkbox"/> After completion of work Area should be checked by Concern Supervisor

Other points:

Protect PPE's should be used

HSE Department		Permit Issuer	
Name: <i>[Signature]</i>	Sign: <i>[Signature]</i>	Name: <i>[Signature]</i>	Sign: <i>[Signature]</i>
Department Head		Work Team	
Name: <i>[Signature]</i>	Sign: <i>[Signature]</i>	Name: <i>[Signature]</i>	Sign: <i>[Signature]</i>

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 162 of 2020

Tribunal on its own motion - SUO MOTU
Based on the News item in
India Today Web Portal Dated 21.08.2020,
"several hospitalised after ammonia gas
Leakage at dairy unit in Andhra Pradesh's Chittoor"

... Applicant

Vs.

Union of India & Ors.

... Respondents

TYPEDSET OF DOCUMENTS
FILED BY THE 9th RESPONDENT

M/s. SURANA & SURANA,
G. KALYAN JHABAKH
Advocates,
Counsel for 9th Respondent
E.No. 823/1990
99623 90000